

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-BA-28-2020.

Aggi Fernandes @ Agnelo
Fernandes

... Applicant.

Versus

State of Goa & anr.

... Respondents.

Shri Salil Saudagar, Advocate for the Applicant.

Shri Gaurish Nagvenker holding for Shri Pravin Faldessai, Addl.
Public Prosecutor for the Respondents.

Coram : Nutan D. Sardessai. J.

Dated :07th August, 2020

P.C.:

Shri Gaurish Nagvenker, Learned Addl. Public Prosecutor
seeks a week's time to file his reply. Respondent to give a copy of
the reply in advance to the learned Advocate for the applicant.

2. Stands over on 13.08.2020.

Nutan D. Sardessai, J.

MF/-